

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	MACA/0000073/2023	AMARESWAR PRADHAN VS PRAVATI PATRA	KAPILA CHARAN NAYAK VS	// 0 //
2	WA/0000154/2023	STATE OF ODISHA VS PRAVAT KUMAR BAHALIA	SANDEEP PARIDA, SR.S.C. (S AND ME) VS	// 0 //
3	WA/0000155/2023	KALANDI CHARAN BARIK VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
4	WA/0000156/2023	STATE OF ODISHA VS PRATAP CHANDRA NAYAK	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
5	WPC(OAC)/0001041/2015	MANJULATA PARIDA VS SCHOOL AND MASS EDUCATION DEPARTMENT	M/S DHULIRAM PATTANAYAK, N.S. PANDA, N. BISWAL VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :04/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	23/2023 ITA/29/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
2	385/2023 WA/154/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C, (S AND ME)
3	386/2023 WA/154/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C, (S AND ME)
4	387/2023 WA/154/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C, (S AND ME)
5	388/2023 WA/155/2023	KALANDI CHARAN BARIK-MP	AMITABH PRADHAN
6	389/2023 WA/156/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
7	390/2023 WA/156/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
8	456/2023 CRLMC/69/2023	DAMAYANTI NAYAK-MP	SURESH TRIPATHY
9	1536/2023 WP(C)/2618/2023	SAROJ KUMAR SAHOO-MP	NIRANJAN BISWAL
10	1537/2023 WP(C)/3397/2023	BIRA KISHORE BINGAL-MP	MANOJ KUMAR MOHANTY
11	1538/2023 WP(C)/5798/2022	DEBASIS DAS-MP	JAGANATH PATNAIK
12	1539/2023 WP(C)/25439/2022	SANJUKTA JENA-MP	